

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

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ORDER SHEET
ORDERS OF THE TRIBUNAL**

14.8.2012

OA No.293/2011

**Mr. Amit Mathur, counsel for applicant
Mr. V.k.Pareek, counsel for the respondents**

**The learned counsel appearing for the applicant submits that
due to subsequent development, the present OA has become
infructuous. In view of the statement given by the learned counsel
appearing for the applicant, the OA is disposed of as having
become infructuous.**

Anil Kumar
(Anil Kumar)

Admv. Member

R/

K. S. Rathore
(JUSTICE K.S.RATHORE)
Judl. Member